

Title: Statement regarding status of implementation of the recommendations contained in the 144th Report of the Standing Committee on Transport Tourism and Culture on Demands for Grants (2008-09), pertaining to the Ministry of Road Transport and Highways.

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (KUNWAR R.P.N. SINGH): I beg to lay a statement regarding the status of implementation of the recommendations contained in the 144th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2008-09), pertaining to the Ministry of Road Transport and Highways, in pursuance of Rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha (Eleventh Edition) and direction 73A issued vide Lok Sabha Bulletin - Part II dated September 1, 2004.

The Standing Committee on Transport, Tourism and Culture had held its meeting on 18th December, 2008 to consider 144th Report. The Committee had also taken the Oral Evidence of officers of the Ministry. The 144th Report was presented to the Rajya Sabha on 19.12.2008 and was laid on the Table of the Lok Sabha on 19.12.2008.

I am also laying down on the Table of the House a Statement giving the status of implementation of those recommendations contained in the 144th Report.

*Laid on the Table and also placed in Library See No. LT. 1349/15/09.

MADAM SPEAKER: Now, we shall take up 'Zero Hour'.